

From

The District & Sessions Judge (HQs),
Delhi.

To

The Registrar General,
Delhi High Court,
New Delhi.

No. F.5(2)/2018/ 2386

Dated, Delhi the 29 OCT 2018

Sub: Appointment to Delhi Judicial Service.

Sir,

With reference to letter No.1339/DHC/Gaz/G-7/2018 dated 24th March, 2018 and in continuation to this office letter No. F.5(2)/2018/1183 dated 25.05.2018 on the subject cited above, it is informed that Ms. Surpreet Kaur, newly appointed Officer of Delhi Judicial Service has appeared before me and she has been administered the requisite Oath of Allegiance to the Constitution of India

Her Oath of Allegiance to the Constitution of India, alongwith joining report is enclosed herewith .

Yours faithfully,

Talwant Singh
(Talwant Singh)

District & Sessions Judge (HQs),
Delhi

Encl. As above

F.5(2)/2018/ 75434-455

Dated, Delhi the 29 OCT 2018

Copy forwarded for information and necessary action to:-

1. The Officers In-charge, Administration-I,II,III, General Branch, Pool Car, Library, Computer Branch and Web Site Committee(Hindi/English) .
2. The Chairperson, Delhi Judicial Academy, Dwarka, New Delhi alongwith copy of joining report of the above mentioned Judicial Officer.
3. The Accounts officer, Accounts Branch, Central District, THC, Delhi alongwith copy of joining report of the above mentioned Judicial Officer.
4. The Officer concerned with the direction to report to the Chairperson, Delhi Judicial Academy, Dwarka, New Delhi for mandatory training.
5. The Administrative Civil Judge. Central District, THC, Delhi.
6. The Administrative Officer (Judl.) Care taking Branch & Protocol Branch,THC, Delhi.
7. The PRO/APRO Tis Hazari/Patiala House/Saket/Karkardooma/ Rohini and Dwarka Courts, Delhi/New Delhi.

Talwant Singh
District & Sessions Judge (HQs),
Delhi